

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/189/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 11<sup>th</sup> January, 2022.

Sub:- **Restricted holiday**

Ref:- Your letter No. MACT(S) 25 dtd. 10.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 12.01.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 11.01.2022 till morning of 17.01.2022**, has been granted. The District and Sessions Judge, Sonitpur and in his absence the in-charge District and Sessions Judge, Sonitpur, Tezpur shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-91/1994/190-191/A, dated , 11-01-2022**

Copy to:.

1. The District and Sessions Judge, Sonitpur.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rao